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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

T.P. No. 70/NCLT/AHM/2017 (New)
Madhya Pradesh High Court Gwalior Bench C.P. No. 1/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017**

Name of the Company: Waterwell Container Pvt.Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	Ravi Kapoor	PCS	Petitioner	Ravi Kapoor
2.				

ORDER

Learned PCS Mr. Ravi Kapoor present for Petitioner.

Proof of service of notice on statutory authorities filed.

Proof of publication filed.

Learned PCS for petitioner requested time on the ground that notice to RD was served on 17.10.2017.

List the matter on 20.11.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 15th day of November, 2017.